COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 449 OF 2018 in APPEAL NO. 193 OF 2017

Dated: 4th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

GMR Kamalanga Energy Limited & Anr. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Basava Prabhu S. Patil, Sr. Adv.

Mr. Vishrov Mukerjee Mr. Yashswi Kant

Counsel for the Respondent(s) : Mr. M. G. Ramachandran

Ms. Ranjitha Ramachandran Mr. Shubham Arya for R-2 & 3

ORDER

We have heard learned counsel for the Appellant and Respondent Nos. 2 & 3 for some time.

List the IA for further hearing on <u>10-10-2018.</u>

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

tpd/js